

**BUSINESS ADVISORY COMMITTEE  
(TENTH LOK SABHA)**

**THIRTY-SEVENTH REPORT**

(Present on 22.2.1994)

The Business Advisory Committee held a sitting on Tuesday, the 22nd February, 1994.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on the Statutory Resolution seeking approval of the President's Rule imposed in Manipur on 31.12.1993.   | 1½ hours   |
| (2) Discussion on the Statutory Resolution seeking extension of President's Rule in the State of Jammu & Kashmir for a further period of six months w.c.f. 3.3.1994.      | 3 hours Discussion to commence and conclude on 2 March, 1994 itself by sitting late, if necessary.   |
| (3) Discussion on the Motion of Thanks on the President's Address.  | 12 hours Discussion to commence on 23 February and continue on 28 February and 1 March, 1994. The Prime Minister may reply on 2 March, 1994 after Question Hour. |
| (4) Discussion on the Statutory Resolution seeking disapproval of the Coffee (Amendment) Ordinance, 1994.   | } 1 hour   |
| (5) The Coffee (Amendment) Bill, 1994. (Replacing the Ordinance) Consideration and Passing)   |  |
| (6) Discussion on the Statutory Resolution seeking disapproval of the Special Court (Trial of Offences relating to Transactions in Securities) Amendment Ordinance, 1994. | } 3 hours  |
| (7) The Special Court (Trial of Offences Relating to Transactions in Securities) Amendment Bill, 1994. (Replacing the Ordinance). (Consideration and passing)             |  |
| (8) Discussion on the Statutory Resolution seeking disapproval of the Mines and Minerals (Regulation and Development) Amendment Ordinance, 1994.                          | } 2 hours  |
| (9) The Mines and Minerals (Regulation and Development) Amendment Bill, 1994. (Replacing the Ordinance) (Consideration and Passing)                                       |  |

NEW DELHI;  
February 22, 1994

Phalguna 3, 1915 (Saka)  
MGIP(PLU)MRND—7511LS—22-2-1994.

SHIVRAJ V. PATIL,  
Chairman,  
Business Advisory Committee.